

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 11.01.2022 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 310/2021 & IA No. 650 & 651/2021	E.M. Najeed & 2 Ors V State Bank of India	Manjula Devi	
2.	Comp App (AT)(CH)(Ins) No. 311/2021	Rheem Matrix Pvt Ltd V S12 Microsystems Pvt Ltd	Ashutosh Kumar Mishra & Associates	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH)(Ins) No. 12/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 others WITH	Dr. B. Manoj Kumar	TSN Raja R1 Som Raj Choudhury R2 Shabbeer Ahmed V. Anmesh R3
4.	TA No. 195/2021 (Comp App (AT) (Ins) No. 41/2021)	Amaravathi Textils Private Limited Vs VBC Industries Limited & others WITH	Akshat Singh	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Shabbeer Ahmed V. Anmesh – R2 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini R3
5.	TA No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 others WITH	Shruti Munjal	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini- R2 Sumesh Dhawan Vatsala Kal (For Prudent ARC ltd)
6.	TA No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	Mutyala Babu Katta and 62 others Vs VBC Industries Limited & 2 Others	Kunal Godhwani Gaurav Mitra	Ankur Kandelwal Himanshu Handa R1(RP) Som Raj Choudhury R2 Shabbeer Ahmed R3
7.	Comp App (AT)(CH)(Ins) No. 52/2021	KCP Shivraman V Subramaniam Aneetha	R. Sowmiya S. Varshini	P. Raghunathan P. S. Gopalan & Co
8.	Comp App (AT)(CH)(Ins) No.175/2021	Cellpap BV V Oren Hydrocarbons Private Limited	FS Dhiman	A. Muralidharan (Vakalat & Counter not filed)
9.	Comp App (AT)(CH)(Ins) No. 258/2021	Southern Power Distribution Company of Andhra Pradesh Ltd V Gavi Siddeswara Steels (India) P Ltd & Anr With	Rakesh K. Sharma Shubharanjani Ananth	A.K. Mysamy R1 R2 Notice served on 02/07/2021
10.	Comp App (AT)(CH)(Ins) No. 263/2021 & IA No. 561/2021	Southern Power Distribution Company & A.P. Ltd V Gavi Siddeswara Steels (India) P Ltd & Anr	Rakesh K. Sharma	A.K. Mysamy R1 R2 Notice served on 02/07/2021
11.	Comp App (AT) (CH) No.18/2021	Vijaya Hospitality and Resorts Ltd & anr V Tony PA & 4 ors	Vipin Wariar Vidyalakshmi Vipin	Renjith Rajappan R1- R4 R5 Served on 02.07.2021

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT)(CH)(Ins) No. 14/2021	SP Shanmugam V M/s. V-Con Integrated Solutions P Ltd & another	Hari Radhakrishnan G. Derrick Sam	Yashvardhan R1
13.	Comp. App (AT)(CH)(Ins) No. 43/2021	Zuberi Engineering Construction (P) Ltd Vs IVRCL Limited	Amol vyas Saumil sharma	Nirav Shah for Liquidator Gowri Shankar – R2

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By the order of Hon'ble Member (J)**(Chennai Bench)****For Assistance,**

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CELL : 99402 25692
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